

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.122 of 2014 & I.A. No. 219 of 2014

Appeal No.108 of 2014 & IA-199 of 2014 in

&

Appeal No. 18 of 2013

Dated : 28th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Appeal No. 122 of 2014 &
I.A. No. 219 of 2014**

M/s Janajagriti Samithi Karnataka ... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Parikh
Ms. Mamta Saxena
Ms. N. Vidya**

**Counsel for the Respondent(s): : Mr. J.J.Bhatt, Sr. Adv.
Mr. L.Vishwanathan
Mr. Anuj Berry
Mr. Abhimanu Ghosh for R.2
Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
for PCKL**

**Appeal No.108 of 2014 &
IA-199 of 2014**

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. J.J. Bhatt, Sr. Adv
Mr. L.Vishwanathan
Mr. Anuj Berry
Mr. Abihimanu Ghosh for R2**

Appeal No. 18 of 2013

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. Dhananjay Baijal
Mr. Nikhil Nayyar for R.1
Mr. J.J. Bhatt, Sr. Adv.
Mr. L.Vishwanathan
Mr. Anuj Berry
Mr. Abhimanu Ghosh for R-2**

ORDER

I.A. Nos. 219 & 199 of 2014

(Appl. for stay)

We have heard the learned counsel for all the parties. All the parties have filed their respective written notes.

Order is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js